

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1434/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Daimler Financial Services India Pvt. Ltd
V/s
E-Global Trading Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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18	1) Aniraj Kumar	Adv.	Aniraj Kumar - for petitioner
	2) Kunal Tiwari	Adv.	
"	Nibha. Tha	Adv.	for Respondent <u>Filethy</u>

ORDER

CP No. 1434/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side reported that he has not received any acknowledgement on effecting service against the Corporate Debtor, at his request, list this matter on **19.12.2017** with a direction to the Petitioner to again serve notice upon the Corporate Debtor intimating the next date of hearing as envisaged under Adjudicating Authority Rules.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)